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TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

I. On **10 March 2010**, the Committee approved the **deletion of the three entries** specified below from its Consolidated List. The assets freeze and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from Al-Qaida entities Section D

QE.W.65.01. Name: WALDENBERG AG

A.k.a.: na **F.k.a.:** **a)** Al Taqwa Trade, Property and Industry **b)** Al Taqwa Trade, Property and Industry Company Limited **c)** Al Taqwa Trade, Property and Industry Establishment **d)** Himmat Establishment **Address:** a) c/o Asat Trust Reg., Altenbach 8, 9490 Vaduz FL, Liechtenstein b) Via Posero, 2, 22060 Campione d'Italia, Italy **Listed on:** 9 Nov. 2001 (amended on 4 Nov. 2003, 26 Nov. 2004) **Other information:** In liquidation. **Removed from list on:** 10 Mar. 2010

QE.Y.66.01. Name: YOUSSEF M. NADA

A.k.a.: na **F.k.a.:** na **Address:** Via Riasec 4, Ch-6911 Campione D'italia I, Italy **Listed on:** 9 Nov. 2001 (amended on 25 Jul. 2006) **Other information:** na **Removed from list on:** 10 Mar. 2010

QE.Y.67.01. Name: YOUSSEF M. NADA & CO. GESELLSCHAFT M.B.H.

A.k.a.: na **F.k.a.:** na **Address:** Kaertner Ring 2/2/5/22, 1010 Vienna, Austria **Listed on:** 9 Nov. 2001 (amended on 26 Nov. 2004) **Other information:** Company dissolved in October 2002, deleted from Company Registry as of November 2002. Premises vacated November 2002. **Removed from list on:** 10 Mar. 2010



II. On 11 March 2010, the Committee approved the **addition of the two entries** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.276.10. Name: 1: AKRAM 2: TURKI 3: HISHAN 4: AL-MAZIDIH

Name (original script): أكرم تركي هاشم المزيده

Title: na **Designation:** na **DOB:** a) 1974 b) 1975 **POB:** na **Good quality a.k.a.:** Akram Turki Al-Hishan **Low quality a.k.a.:** a) Abu Jarrah b) Abu Akram **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Zabadani, Syrian Arab Republic **Listed on:** 11 Mar. 2010 **Other information:** Other possible date of birth: 1979. He is a cousin of Ghazy Fezza Hishan Al Mazidih (QI.A.277.10).

QI.A.277.10. Name: 1: GHAZY 2: FEZZA 3: HISHAN 4: AL-MAZIDIH

Name (original script): غازي فيزا هاشم المزيده

Title: na **Designation:** na **DOB:** a) 1974 b) 1975 **POB:** na **Good quality a.k.a.:** a) Ghazy Fezzaa Hishan b) Mushari Abd Aziz Saleh Shlash **Low quality a.k.a.:** a) Abu Faysal b) Abu Ghazzy **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Zabadani, Syrian Arab Republic **Listed on:** 11 Mar. 2010 **Other information:** He is a cousin of Akram Turki Hishan Al Mazidih (QI.A.276.10).

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

III. On **11 March 2010**, the Committee approved the **amendments** specified with strikethrough and underline in the 7 entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.K.135.03. Name: 1: DAWOOD 2: IBRAHIM 3: KASKAR 4: na
Title: Sheikh **Designation:** na **DOB:** 26 Dec. 1955 **POB:** **a)** Bombai **b)** Ratnagiri, India **Good quality a.k.a.:** **a)** Dawood Ebrahim **b)** Sheikh Dawood Hassan **c)** Abdul Hamid Abdul Aziz **d)** Anis Ibrahim **e)** Aziz Dilip **f)** Daud Hasan Shaikh Ibrahim Kaskar **g)** Daud Ibrahim Memon Kaskar **h)** Dawood Hasan Ibrahim Kaskar **i)** Dawood Ibrahim Memon **j)** Dawood Sabri **k)** Kaskar Dawood Hasan **l)** Shaikh Mohd Ismail Abdul Rehman **m)** Dowood Hassan Shaikh Ibrahim **Low quality a.k.a.:** **a)** Ibrahim Shaikh Mohd Anis **b)** Shaikh Ismail Abdul **c)** Hizrat **Nationality:** Indian **Passport no.:** **a)** Indian passport number A-333602 issued in Bombay, India, issued on 4 Jun. 1985 (passport subsequently revoked by the Government of India) **b)** Indian passport number M110522 issued in Bombay, issued on 13 Nov. 1978 **c)** Indian passport number R841697 issued in Bombay, issued on 26 Nov. 1981 **d)** Indian passport number F823692 (JEDDAH) issued by CGI in Jeddah, issued on 2 Sep. 1989 **e)** Indian passport number A501801 (BOMBAY), issued on 26 Jul. 1985 **f)** Indian passport number K560098 (BOMBAY), issued on 30 Jul. 1975 **g)** Passport number V57865 (BOMBAY), issued on 3 Oct. 1983 **h)** Passport number P537849 (BOMBAY), issued on 30 Jul. 1979 **i)** Passport number A717288 (MISUSE) issued in Dubai, issued on 18 Aug. 1985 **j)** Pakistani passport number G866537 (MISUSE) issued in Rawalpindi, issued on 12 Aug. 1991 **k)** Passport number C-267185 issued in Karachi in Jul.1996 **l)** Passport number H-123259 issued in Rawalpindi in Jul. 2001 **m)** Passport number G-869537 issued in Rawalpindi **n)** Passport number KC-285901 **National identification no.:** na **Address:** **a)** Karachi/Pakistan, White House, Near Saudi Mosque, Clifton **b)** House Nu 37 - 30th Street - defence, Housing Authority Karachi Pakistan **c)** Palatial bungalow in the hilly area of Noorabad in Karachi **d)** Property at Margalla Raod F 6/2 Street no. 22, House number 29 in Karachi **Listed on:** 3 Nov. 2003 (amended on 21 Mar. 2006, 25 Jul. 2006, 2 Jul. 2007, 11 Mar. 2010) **Other information:** International arrest warrant issued by the Government of India

QI.B.107.03. Name: 1: SHAMIL 2: SALMANOVICH 3: BASAYEV 4: na
Name (original script): Басаев Шамиль Салманович
Title: na **Designation:** na **DOB:** 14 Jan. 1965 **POB:** **a)** Dyshni-Vedeno, Vedensk district, Chechen-Ingush Autonomous Soviet Socialist Republic **b)** Vedenskiesy District, Chechnya Republic, Russia **Good quality a.k.a.:** **a)** Abdullakh Shamil Abu-Idris **b)** Basaev Chamil **c)** Shamil Basaev **d)** Basaev Shamil Shikhanovic **Low quality a.k.a.:** **a)** Amir **b)** Rasul **c)** Spartak **d)** Pantera-05 **e)** Hamzat **f)** General **g)** Baisangur **h)** Walid **i)** Al-Agra **j)** Rizvan **k)** Berkut **l)** Assadula **m)** Terek **n)** Lysy **o)** Idris **p)** Besznogy **Nationality:** Russian **Passport no.:** As of January 2002, Russian passport number was 623334 **National identification no.:** IY-OZH No 623334, issued on 9 Jun. 1989 by the Vedensk district **Address:** na **Listed on:** 12 Aug. 2003 (amended on 25 Jul. 2006, 2 Jul. 2007, 25 Jan. 2010, 11 Mar. 2010) **Other information:** International arrest warrant issued by the Russian Government. Confirmed to have died as of 2006.

QI.A.201.05. Name: 1: YASSER 2: MOHAMED 3: ISMAIL 4: ABU SHAWEESH

Name (original script): ياسر محمد اسماعيل أبو شوايش

Title: na **Designation:** na **DOB:** 20 Nov. 1973 **POB:** Benghazi, Libyan Arab Jamahiriya **Good quality a.k.a.:** Yasser Mohamed Abou Shaweesh **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** a) Egyptian travel document 939254 b) Egyptian passport 0003213 c) Egyptian passport 981358 d) Passport substitute C00071659 issued by the Federal Republic of Germany **National identification no.:** na **Address:** ~~Wuppertal prison,~~ Germany **Listed on:** 6 Dec. 2005 (amended on 7 Sep. 2007, 11 Mar. 2010) **Other information:** In detention in Germany as of January 2005. On 6 Dec. 2007 he was found guilty of supporting a foreign terrorist organization and of multiple counts of fraud and attempted fraud. The sentence remains to be determined by the courts. Review pursuant to Security Council resolution 1822 (2008) was concluded on 24 Nov. 2009.

QI.A.224.06. Name: 1: ISMAIL 2: MOHAMED 3: ISMAIL 4: ABU SHAWEESH

Name (original script): اسماعيل محمد اسماعيل أبو شوايش

Title: na **Designation:** na **DOB:** 10 Mar. 1977 **POB:** Benghazi, Libyan Arab Jamahiriya **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Stateless Palestinian **Passport no.:** a) Egyptian travel document, passport number 0003684 b) Egyptian passport number 981354 **National identification no.:** na **Address:** ~~Weierstadt Prison,~~ Germany **Listed on:** 2 Aug. 2006 (amended on 11 Mar. 2010) **Other information:** In remand detention since 22 May 2005. On 6 Dec. 2007 he was found guilty of supporting a foreign terrorist organization. Due to his detention pending trial, the prison sentence was suspended. Review pursuant to Security Council resolution 1822 (2008) was concluded on 24 Nov. 2009.

QI.A.132.03. Name: 1: ASCHRAF 2: AL-DAGMA 3: na 4: na

Name (original script): اشرف الدغمة

Title: na **Designation:** na **DOB:** 28 Apr. 1969 **POB:** Absan, Gaza Strip, Palestinian Territories **Good quality a.k.a.:** a) Aschraf Al-Dagma, born 28 Apr. 1969 in Kannyouiz, Palestinian Territories b) Aschraf Al Dagma, born 28 Apr. 1969 in the Gaza Strip, Palestinian Territories c) Aschraf Al Dagma, born 28 Apr. 1969 in Palestinian Territories d) Aschraf Al Dagma, born 28 Apr. 1969 in Abasan, Gaza Strip **Low quality a.k.a.:** na **Nationality:** Unresolved/Palestinian origin **Passport no.:** Refugee travel document issued by Landratsamt Altenburger Land (Altenburg County Administration Office), Germany, dated 30 Apr. 2000 **National identification no.:** na **Address:** ~~in~~ ~~prison in~~ Germany as at Feb. 2010 Oct. 2008 **Listed on:** 23 Sep. 2003 (amended on 23 Dec. 2008, 11 Mar. 2010) **Other information:** Associated with Ismail Abdallah Sbaitan Shalabi (listed under permanent reference number QI.S.128.03), Djamel Moustfa (QI.M.129.03) and Mohamed Abu Dhess (QI.A.130.03). Tried in Düsseldorf, Germany, from 10 Feb. 2004 to 26 Oct. 2005, and convicted on the charge of membership in a terrorist organization (the German cell of the "Al-Tawhid" movement, listed as Jama'at Al-Tawhid wa'al-Jihad under permanent reference number (QE.J.115.04)) in coincidence with, inter alia, the procurement of counterfeited official identity papers. Sentenced to 7 years and 6 months of imprisonment. Presumably, he will have completed his full sentence on 27 Dec. 2009. Released from prison on 15 Dec. 2009 having served his sentence. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jan. 2010.

QI.A.130.03. Name: 1: MOHAMED 2: GHASSAN 3: ALI 4: ABU DHESS 3: na 4: na

Name (original script): محمد غسان علي أبو دھيس ديس

Title: na **Designation:** na **DOB:** ~~22 Feb. 1964~~ 22 Jun. 1966 **POB:** Irbid, Jordan **Good quality a.k.a.:** a) Yaser Hassan, born 1 Feb. 1966 in Hasmija b) Abu Ali Abu Mohamed Dhees, born 1 Feb. 1966 in Hasmija c) Mohamed Abu Dhees, born 1 Feb. 1966 in Hashmija, Iraq **Low quality a.k.a.:** na **Nationality:** Jordanian **Passport no.:** a) German International travel document no.: 0695982, expired b) German International travel document no.: 0785146, valid until 8 Apr. 2004 **National identification no.:** na **Address:** In prison in Germany as at Oct. 2008 **Listed on:** 23 Sep. 2003 (amended on 23 Dec. 2008, 11 Mar. 2010) **Other information:** a) Name of father: Mouhemad Saleh Hassan b) Name of mother: Mariam Hassan, neé Chalabia c) Distinguishing features: stiffening/deformation of the left index finger d) Associated with Ismail Abdallah Sbaitan Shalabi (listed under permanent reference number QI.S.128.03), Djamel Moustfa (QI.M.129.03) and Aschraf Al-Dagma (QI.A.132.03). Tried in Düsseldorf, Germany, from 10 Feb. 2004 to 26 Oct. 2005, and convicted on the charge of membership in a terrorist organization (the German cell of the "Al-Tawhid" movement, listed as Jama'at Al-Tawhid wa'al-Jihad under permanent reference number (QE.J.115.04)) in coincidence with preparation for counterfeiting official identity papers. Sentenced to 8 years of imprisonment. Presumably, he will have completed his full sentence on 3 ~~Due for release in~~ May 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jan. 2010.

D. Entities and other groups and undertakings associated with Al-Qaida

QE.G.91.02. Name: GLOBAL RELIEF FOUNDATION (GRF)

A.k.a.: a) Fondation Secours Mondial (FSM) b) Secours mondial de France (SEMONDE) c) Fondation Secours Mondial – Belgique a.s.b.l. d) Fondation Secours Mondial v.z.w. e) FSM f) Stichting Wereldhulp – Belgie, v.z.w. g) Fondation Secours Mondial – Kosova h) Fondation Secours Mondial "World Relief" **F.k.a.:** na **Address:** a) 9935 South 76th Avenue, Unit 1, Bridgeview, Illinois, 60455, United States of America b) P.O. Box 1406, Bridgeview, Illinois, 60455, United States of America c) 49 rue du Lazaret, 67100 Strasbourg, France d) Vaatjesstraat, 29, 2580 Putte, Belgium e) Rue des Bataves 69, 1040 Etterbeek, Brussels, Belgium f) P.O. Box 6, 1040 Etterbeek 2, Brussels, Belgium g) Mula Mustafe Baseskije Street No. 72, Sarajevo, Bosnia and Herzegovina h) Put Mladih Muslimana Street 30/A, Sarajevo, Bosnia and Herzegovina i) 64 Potur Mahala Street, Travnik, Bosnia and Herzegovina j) Rr. Skenderbeu 76, Lagjja Sefa, Gjakova, Kosovo k) Ylli Morina Road, Djakovica, Kosovo l) Rruga e Kavajes, Building No. 3, Apartment No. 61, P.O. Box 2892, Tirana, Albania m) House 267 Street No. 54, Sector F – 11/4, Islamabad, Pakistan **Listed on:** 22 Oct. 2002 (amended on 26 Nov. 2004, 20 Dec. 2005, 25 Jul. 2006, 24 Mar. 2009, 11 Mar. 2010) **Other information:** Other Foreign Locations: Afghanistan, Azerbaijan, Bangladesh, Chechnya (Russia), China, Eritrea, Ethiopia, Georgia, India, Ingushetia (Russia), Iraq, Jordan, Lebanon, West Bank and Gaza, Sierra Leone, Somalia and Syria. Federal Employer Identification Number (United States of America): 36-3804626. V.A.T. Number: BE 454,419,759. Belgian addresses incorrect: these are the addresses of Putte et Bruxelles de l'association sans but lucratif since 1998.

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. In addition to the names included in previous notes verbales of the Committee in connection with their review, the Committee on 22 December 2009 concluded its review of the following names:

- Ghuma Abd'rabbah (QI.A.211.06)
- Mohammed Benhammedi (QI.B.213.06)
- Abdulbaqi Mohammed Khaled (QI.K.214.06)
- Meadowbrook Investments Limited (QE.M.122.06)
- Ozlam Properties Limited (QE.O.123.06)
- Sara Properties Limited (QE.S.125.06)

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourth update of the List in 2010.

11 March 2010